

(2022) 08 TDSAT CK 0019

In the Telecom Disputes Settlement And Appellate Tribunal

Case No : Broadcasting Petition Nos. 557, 559 Of 2017

Nxt Digital Limited,mh

APPELLANT

Vs

Star Links And Ors,ka

RESPONDENT

Date of Decision : 04-08-2022

Acts Referred:

Citation : (2022) 08 TDSAT CK 0019

Hon'ble Judges : Biresh Kumar, Registrar

Bench : Single Bench

Advocate : Kanu Priya Gupta, Nasir Husain

Judgement

It was submitted on behalf of the Petitioner that they have filed their evidence affidavits in the instant matters on 13.12.2021 when Miscellaneous Applications were filed on behalf of Respondent No.2 with a prayer for deletion of their name from the array of the parties. By the Order dated 14.7.2022, the Hon'ble Bench has been pleased to direct that the connected M.As. shall be heard along with the main petition.

Mr. Nasir Husain appearing for Respondent No.2 prays for four weeks time for filing evidence affidavits in the instant matter. The time as prayed is allowed. The matter proceeds ex-parte against Respondent No.1 vide Order dated 10.1.2022. Let the matter be listed for directions on 7th September, 2022.